

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 25.09.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	Suit-2004/2017	G Square co-op. Society Vs MCGM	Arguments	Adv. P.D.Gandhy and Associates	
2	Suit-159/2017	Sanjay Sushil Bhosale Vs MCGM	NM for hearing	Adv. Mr. Jain	
3	Suit-1560/19	Geeta Sarin Vs MCGM	NM for hearing	Adv. Kudalkar	
4	Suit-2654/2019	Shri. Narendra Premji Poladia v/s MCGM	NM for hearing	Adv. M.V. Holamangi	
5	Suit-2878/19	Mr. Haji Allahrakha Sarvaiya Vs MCGM	NM for hearing	Adv. M.V. Holamangi	
6	Suit-2096/16	M/s L.C. Manek and Company Vs MCGM	NM orders		